

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2431
ANSWERED ON 13.03.2025**

ALLOCATION OF FUNDS TO BANSWARA AND DUNGARPUR UNDER SAUBHAGYA

†2431. SHRI RAJKUMAR ROAT:

**Will the Minister of POWER
be pleased to state:**

- (a) the status of the Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya) in the districts of scheduled area of Rajasthan;**
- (b) the details of the funds allocated and utilised in Banswara and Dungarpur in the Parliamentary Constituency of Banswara under the said scheme, district and block-wise;**
- (c) the number of families benefitted with electricity connections in the district of scheduled area of Rajasthan under the said scheme;**
- (d) whether there has been improvement in power supply in rural areas under this scheme and if so, the details thereof; and**
- (e) the details of the works approved material being used and the name of the companies, work orders and the amount involve in it under Revamped Distribution Sector Scheme (RDSS) in the Banswara Parliamentary Constituency?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (c) : Government of India (GoI) launched the Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) in October, 2017 with the objective of providing electricity connections to all willing un-electrified households in rural areas and all willing poor households in urban areas in the country. All works sanctioned under SAUBHAGYA have been successfully completed and the scheme stands closed as on 31.03.2022. As reported by the States, around 2.86 Cr. households at the national level, including 21,27,728 nos. of households in the State of Rajasthan, have been electrified during the SAUBHAGYA period.

The details of households electrified in the scheduled area of Rajasthan are as under:

Sl. No.	District	Total
1	Banswara	52390
2	Chittaurgarh	6169
3	Dungarpur	34594
4	Pali	4762
5	Pratapgarh	36280
6	Rajsamand	724
7	Sirohi	8880
8	Udaipur	121563
Total		265362

(b) : There was no upfront allocation of funds for any State/district under SAUBHAGYA scheme. Funds were released for sanctioned projects in installments based on the report on utilization of the funds released in the previous installments and fulfillment of stipulated conditions. Further, SAUBHAGYA scheme was sanctioned DISCOM-wise and funds were released to the respective DISCOMs for the approved work. As reported by State, the district-wise and block-wise details of fund allocation in the Banswara and Dungarpur in the Parliamentary Constituency of Banswara is not available as the funds under SAUBHAGYA were released to AVVNL DISCOM as a whole.

(d): Gol has supplemented the efforts of the States under schemes like Deen Dayal Upadhyay Gram Jyoti Yojana (DDUGJY) and SAUBHAGYA wherein distribution infrastructure works worth Rs.1.26 lakh Cr. were undertaken. In last 10 years, the average hours of electricity supply at national level have improved from 12.5 hours in rural areas in FY 2014 to 21.9 hours in FY 2024.

(e) : Gol launched the Revamped Distribution Sector Scheme (RDSS) in July 2021 to improve the operational efficiency and financial sustainability of the Distribution Sector. The projects sanctioned in Banswara and Dungarpur Districts include loss reduction infrastructure and smart metering works. The details are as under:

a. Loss Reduction works:

1. Sanctioned Cost for Banswara District-Rs. 164.04 Crs (GBS: Rs. 98.42 Crs.)
2. Sanctioned Cost for Dungarpur District-Rs. 319.12 Crs (GBS: Rs. 191.47 Crs.).

S.No.	Description	UoM	Banswara	Dungarpur
			Sanctioned quantity	
1	New Sub Stations	Nos.	2	1
2	Augmentation of Substation	Nos.	1	1
3	HT lines	Ckm.	2019.44	5441.83
4	Replacement of HT lines	Ckm.	280.44	104.09
5	LT lines	Ckm.	680.00	1,156.44
6	Distribution Transformer	Nos.	148	1,058
7	Segregation of Agri feeders	Nos.	157	320
8	Electrification of Households	Nos.	14990	4189
Name of contracting Agency			M/s.Hitesh Electricals JV with New Modern TechnomechPvt Ltd.	M/s. Power & Instrumentation Ltd. JV with M/d Espan Infra Ltd.

b. Smart Metering Works:

- 1. Sanctioned Cost for Banswara District-Rs. 200.55 Crs (GBS: Rs. 30.08 Crs.)**
- 2. Sanctioned Cost for Dungarpur District-Rs. 241.60 Crs (GBS: Rs. 36.24 Crs.).**

S. No.	Description	UoM	Banswara	Dungarpur
			Sanctioned quantity	
1	Consumer meters	Nos.	3,13,150	3,65,340
2	Feeder meters	Nos.	505	446
3	DT meters	Nos.	4,585	8,918
Name of contracting agency			M/s Genus Power Infra Ltd.	
